

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1620

ANSWERED ON:16.08.2013

LPG CONNECTIONS

Natarajan Shri P.R.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether some States/ UTs are providing free single cylinder LPG connection to the poor people across the country;
- (b) if so, whether such free LPG connection beneficiaries are eligible for getting additional LPG connection on payment;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Union Government proposes to provide LPG connection on payment to these beneficiaries; and
- (e) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) to (e) : Some State Governments have launched various schemes to provide free LPG connections to BPL families by varying names and features inter-alia, Deepam in Andhra Pradesh, Tamil Nadu Free LPG scheme in Tamil Nadu, Grihalaxmi in Chhattisgarh, Vanbandhu in Gujarat, Antyodaya in Jharkhand, Tribal beneficiary Scheme in Maharashtra, Randhan Jyoti in Assam, Forest Scheme in Mizoram, Janta Mela in Sikkim, Mata Sabri Mahila Shashaktikaran in Himachal Pradesh, Pondicherry Govt. Free LPG connection and similar schemes in Uttaranchal, Goa and Madhya Pradesh.

Government of India has also formulated a scheme for providing one time grant to BPL families in the rural areas for release of new domestic LPG connection under Rajiv Gandhi Gramin LPG Vitaran Yojana (RGGLVY). As per the scheme, the security deposit for the domestic LPG cylinder and cost of pressure regulator is paid from Corporate Social Responsibility (CSR) funds of ONGC, OIL, GAIL, BPCL, HPCL and IOC. Apart from the above, in the recent past, Delhi Government announced a scheme, "Kerosene Free Dilli" to make NCT of Delhi kerosene free. New domestic LPG connection is issued free of cost to the BPL/AAY & JRC card holders of Delhi getting kerosene supply. 50% of security deposit of LPG cylinder & pressure regulator is borne by Delhi Government and the remaining 50% by the OMCs through the common CSR fund mentioned above for BPL/AAY.

As per provisions of Liquefied Petroleum Gas (Regulation of Supply and Distribution) Amendment Order 2009, every household including the above mentioned beneficiaries is entitled for only one LPG connection under the Public Distribution System (PDS) and there is no proposal under consideration of Government to provide additional PDS LPG connection to these beneficiaries.